

Seventeenth Loksabha

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**Title: Regarding Grant of Minimum Wages and Regularization of Workers**

**SHRI HASNAIN MASOODI (ANANTNAG):** The regularization of more than 60 thousand workers/employees with different names like permanent daily rated workers, Daily rated workers, Casual Workers, need based workers, development – HDF, CDF, SDF, workers etc. is pending for last more than two decades. Though the Union Territory administration announced Minimum wages but the benefit is largely denied on one or the other pretext. The plight of home guards is much worse. They are paid a meagre sum of Rs. 2700 per month as against 23,000 paid in NCR Delhi. CIC workers and other workers of Rural Development Department face the same problem. UT administration must take steps for regularization and grant of minimum wages forthwith.